<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

EXECUTION PETITION NO. 09 OF 2016 & IA NO. 615 OF 2016 IN <u>APPEAL NO. 171 OF 2012</u> IA NO. 320 OF 2015 IN REVIEW PETITION NO. 16 OF 2015 IN <u>APPEAL NO. 177 OF 2012</u> IA NO. 321 OF 2015 IN REVIEW PETITION NO. 17 OF 2015 IN <u>APPEAL NO. 178 OF 2012</u>

Dated: 25th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

EXECUTION PETITION NO. 09 OF 2016 & IA NO. 615 OF 2016 IN APPEAL NO. 171 OF 2012

In the matter of:
Tata Power Delhi Distribution Ltd....Petitioner (s)Vs.Vs....Respondent(s)Delhi Electricity Regulatory Commission...Respondent(s)Counsel for the Petitioner (s):Mr. Vishal Anand
Mr. Rahul Kinra
Ms. Ashutosh Kr. Srivastava
Mr. Anurag BansalCounsel for the Respondent(s):Mr. Pradeep Misra for R-1

IA NO. 320 OF 2015 IN REVIEW PETITION NO. 16 OF 2015 IN APPEAL NO. 177 OF 2012

Mr. Rahul Kinra

<u>In the matter of:</u> BSES Rajdhani Power Ltd.		 Review Petitioner (s)	
Vs. Delhi Electricity Regulatory Comr	niss	sion	 Respondent(s)
Counsel for the Petitioner (s)	:	Mr. Buddy A Mr. Vishal A	ganadhan

Mr. Ashutosh Kr. Srivastava

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1

IA NO. 321 OF 2015 IN REVIEW PETITION NO. 17 OF 2015 IN APPEAL NO. 178 OF 2012

In the matter of: BSES Yamuna Power Ltd. Vs. Delhi Electricity Regulatory Comm	niss	Review Petitioner (s) ion Respondent(s)
Counsel for the Petitioner (s)	:	Mr. Buddy A. Ranganadhan Mr. Vishal Anand Mr. Rahul Kinra Mr. Ashutosh Kr. Srivastava
Counsel for the Respondent(s)	:	Mr. Pradeep Misra for R-1

ORDER

We have heard learned counsel for the parties.

List these matters on 26.10.2017.

(I. J. Kapoor) **Technical Member** (Justice Ranjana P. Desai) Chairperson

ts/tpd